

(c) The Income-tax Department does not have any statistics regarding the loss of revenue on account of lack of proper maintenance of accounts by agencies running private lotteries. The Department takes several measures to detect tax evasion. These measures include the following —

- (i) Systematic survey operations
- (ii) Search and seizure operations in appropriate cases
- (iii) Verification of information by Central Information Branches in a planned manner and
- (iv) In depth investigation in a selected number of cases

If any specific case of tax evasion comes to notice, appropriate action under the Income Tax Act is taken.

Black-Marketing of Prize winning tickets

5907 SHRI GIRDHARI LAL BHAR GAVA Will the Minister of FINANCE be pleased to state

(a) whether there is black marketing of prize-winning lottery tickets and the black money is being converted into white through this

(b) if so, the extent of loss incurred by Government due to converting of the black-money into white money through lottery tickets in comparison to the income earned through income tax and

(c) whether keeping in view this loss Government propose to take any effective steps in this regard?

THE MINISTER OF FINANCE (PROF MADHU DANDAVATE) (a) to (c) No such

general statement can be made. To prevent attempts to introduce unaccounted income as representing prize money from lotteries, provision has been made in the Income-tax Act whereby, such prize money is liable to be taxed at the rate of 40% and the person responsible for paying the lottery winnings is liable to deduct tax at source at such rate if the amount of such prize money exceeds Rs 5,000/-

[English]

Coffee, Cashew and Rubber Cultivation in Kerala

5908 SHRI MULLAPPALLY RAMACHANDRAN Will the Minister of COMMERCE be pleased to state

(a) the total extent of land under coffee, cashew and rubber cultivation respectively in Kerala

(b) whether any objections from Government of Kerala has been received on the rights of the holders of certain lands under cash crop cultivation and

(c) whether Government propose to give any incentives for further extending the area of cultivation of cash crops if so the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) The area under coffee, cashew and rubber in Kerala is provisionally estimated to be as under —

<i>Plantation</i>	<i>Area in Hectares</i>
1	2
Coffee	65,637
Cashew	1,55,263
Rubber	3,66,000

(b) The reference presumably is to the expansion of cash crop cultivation to areas under food crops on which the State Government have imposed restrictions under the Kerala Land Utilisation order, which comes under the purview of the State Government.

(c) For extending cultivation of rubber and cashew, suitable financial assistance is given. However, no such assistance is proposed to be given for extending coffee cultivation from the VIII Five Year Plan onwards.

[*Translation*]

Seized Narcotics in Bihar

5909. SHRIHARISHANKAR MAHALE:
Will the Minister of FINANCE be pleased to

state:

(a) the quantity of smuggled narcotics seized at Motihari and other places in North Bihar during February, 1990 and the name of the seizing agency; and

(b) the quantity of narcotics seized in that area by the agencies of the State Government and Union Government separately during the period from June, 1989 to February, 1990?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The details of narcotics seized in different parts of Bihar during 1990, as reported to the Narcotics Control Bureau, are as under:—

<i>Date</i>	<i>Qty. and drugs seized</i>	<i>Place and name of agency</i>
1	2	3
5.2.90	12 Kg. Ganja	at P.S. Fatuha, Patna by Central Excise.
19.2.90	7 Kg. Ganja	at Barauni Railway Station by Customs.
28.2.90	5 Kg. Ganja	at Majhalia Railway Station by Customs.
	192.5 Kg. Ganja	Collector of Customs (Prev.), Patna.
	49.2 Kg. Charas	—do—

(b) The agency-wise seizure of various drugs effected in Bihar during the period June, 1989 to February, 1990 as reported to the Narcotics Control Bureau is as under:—

	<i>By Police</i>	<i>By Customs/Central Excise</i>
	1	2
Ganja	—13.340 Kgs.	3491.450 Kgs.
Hashish	— —	284.250 Kg.
Heroin	— —	0.050 Kgs.